Title: Preser	ntation of the 31 <sup>st</sup> Rep	port of the Committee	on Urban Developm	ent.			
31 <sup>st</sup> R	Report <sup>#</sup> on the subjec	t `Functioning of Delh	ni Development Auth	nority particularly wit	h reference to affordab	le houses in Delhi and it:	s role
in regulariza	tion of unauthorized o	colonies in Delhi and m	natter connected the	ereto'.			

<sup>#</sup> The Report was presented to Hon. Speaker (15<sup>th</sup> Lok Sabha) on 22<sup>nd</sup> April, 2014 under Direction 71 A of the Directions by the Speaker, Lok Sabha when the House was not in Session and the Speaker was pleased to order the printing, publication and circulation of the Reports under Rule 280 of the Rules of Procedure and Conduct of Business in Lok Sabha.